

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

**PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts
(Category – 1) – Transfers and Postings – Ordered.**

ROC.No. 664/2024 - C.1.

Dt. 14/08/2024

NOTIFICATION No. 03/2024 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1.	Sri K.V.V. M. Prasad Chief Administrative Officer, Principal District & Sessions Court, Machilipatnam , Krishna District.	Chief Administrative Officer, II Additional District and Sessions Court , Vijayawada. (Post Kept Vacant)
2.	Smt. P. Padmavathi Chief Administrative Officer, Special Court for trial of offences against Women-cum-V Additional District & Sessions Court, West Godavari, Eluru.	Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Vijayawada. (Post Kept Vacant)
3.	Smt P.Vijaya Kumari Chief Administrative Officer Family Court-cum-IV Addl. District Court, Nellore.	Chief Administrative Officer, Special Court for speedy Trial of offences for the Prevention Of Children from Sexual Offences Act,

		2012 (POCSO Court), Chittoor. (Post Kept Vacant)
4.	Smt. N. Lalithamma Chief Administrative Officer Special Court for trial of Offences under POCSO Act 2012, Kadapa.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SC and ST (POA) Act, 1989 cum IV Additional District and Sessions Court , Tirupathi, Chittoor District. (Post Kept Vacant)
5.	Kum. P.Sridevi Chief Administrative Officer, Special Court for speedy Trial of offences for the Prevention Of Children from Sexual Offences Act, 2012 (POCSO Court), Machilipatnam..	Chief Administrative Officer Principal District & Sessions Court, Machilipatnam, Krishna District. Vice Sri K.V.V. M. Prasad
6.	Sri S.Nageswara Rao Chief Administrative Officer, V Additional District and Sessions Court cum Special Court for Trial of Offences against Women, Guntur.	Chief Administrative Officer Principal District Court, Guntur. (Post Kept Vacant)


- i) The individuals at **Serial No.1 to 4** shall get themselves relieved immediately by handing over charge of their posts to the immediate junior of their respective courts and **take charge of new posts on or before 27.08.2024.**
- ii) The individuals at **Serial No.5 and 6** shall get themselves relieved forthwith by handing over charge of their posts to the immediate junior of their respective courts and **take charge of new posts on or before 19.08.2024.**

- iii) The Principal District Judges/Additional District Judges concerned are hereby directed to relieve the individuals forthwith on receipt of these Orders to enable them to join in their new posts and report compliance.
- iv) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The Principal District Judges/Additional District Judges concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this Order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained.

The Principal District Judges/Additional District Judges are also directed to send the joining reports of the individuals to this Registry.

Note:- The Officers in Sl.No.1 to 4 are **not entitled** to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.


REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Nellore, Krishna, Chittoor, Kadapa, West Godavari and Guntur.
3. Special Court for trial of offences against Women-cum-V Additional District & Sessions Court, **West Godavari, Eluru.**
4. Family Court-cum-IV Addl. District Court, **Nellore.**

5. Special Court for trial of Offences under POCSO Act 2012, **Kadapa.**
6. III Additional Special Judges Court for CBI Cases, Vijayawada.
7. II Additional District and Sessions Court, Vijayawada.
8. Special Sessions Court for Trial of cases under SC/ST POA Act, 1989 cum IV Additional District and Sessions Court ,Tirupathi.
9. Special Court for Speedy Trial of Offences for the Prevention of Children from Sexual Offences Act,2012, Chittoor.
10. Special Court for speedy Trial of offences for the Prevention Of Children from Sexual Offences Act, 2012 (POCSO Court), **Machilipatnam..**
11. V Additional District and Sessions Court cum Special Court for Trial of Offences against Women, **Guntur.**
12. The District Treasury Officers , Nellore, Krishna, Chittoor, Kadapa, West Godavari.
13. The Sub Treasury Officers, Vijayawada- Krishna District and Tirupati-Chittoor District
14. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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